

meter within a period of six to nine months:—

- (i) Minimum of 40 paise for the first 1½ kilometre or less; and
- (ii) 10 paise for each subsequent half kilo-metre or part thereof.

Requirement of Tractors

2945. Shri Madhu Limaye:
Shri Kishen Pattinayak:
Shri Maurya:

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether Government have made any estimate of the annual requirements of the heavy, medium and small tractors of the Indian farmers (excluding the demand for non-agricultural uses);

(b) how much of this demand in the current year is proposed to be met from indigenous production;

(c) how much of this demand will be met by imports and from what countries and in what proportion;

(d) how much of the demand will go unsatisfied; and

(e) the steps taken to curb black market in tractors arising out of the pressure of the increasing demand on the limited supply?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir. The estimated requirements for 1966-67 are as under:—

12-18 H.P.	6,000 Nos.
20-30 H.P.	12,000 Nos.
35-50 H.P.	2,000 Nos.
TOTAL	20,000 Nos.
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(b) 12-18 H.P.	1,000 Nos.
20-30 H.P.	8,000 Nos.
35-50 H.P.	2,000 Nos.
TOTAL	11,000 Nos.

(c) and (d). A proposal to import some tractors from U.S.S.R. and Czechoslovakia is under consideration. As the import has necessarily to be limited, some portion of the demand will remain unsatisfied.

(e) The import of tractors takes place through the State Trading Corporation. The Corporation fixes the prices at which these should be sold by the agents. Check on selling prices is exercised through periodical sales returns submitted by the agents. There is no control on price of indigenously manufactured tractors. The question of fixing the sale prices of indigenous tractors is under consideration.

Halipad Scheme at Calcutta

2946. Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:
Shri M. L. Dwivedi:

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether the Halipad Scheme at Calcutta has been approved by Government;

(b) if so, where this Halipad will be located; and

(c) the total estimated cost of this project?

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): (a) No, Sir. No Scheme for a Halipad at Calcutta is under the consideration of Government.

(b) and (c). Do not arise.

Food Polytechnic at Ahmedabad

2947. Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri P. C. Borooah:

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether it is a fact that Government propose to set up a food polytechnic at Ahmedabad;